

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO.115(ND)/2015  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. S. K. MOHAPATRA  
Hon'ble Member (T)



ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 05.08.2016

NAME OF THE COMPANY: Sh. Diwakar Sharma

Vs.

M/s. Shubhkamna Buildtech Pvt. Ltd. & Ors.

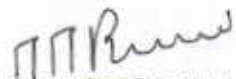
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the  
Companies Act 2013

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
(1)	KARAL KAPUR	(Advocate)	Petitioner	
(2)	RAJITH MARIK	(ADV.)	Respondent in Ct. 115 (ND)/2015	

**Order**

Ld. Counsel for the Petitioner applies for withdrawal of the Petition by stating that the matter between the parties has been settled amicably.

Dismissed as withdrawn.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(S.K. MOHAPATRA)  
MEMBER (T)

5<sup>th</sup> August, 2016  
(P.K. Sud)